

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-58/ND/08

In the matter of

Boortmalt N.V. M/s. Agya Boortmalt Ltd.

....PETITIONER

SECTION :

Under Section 397/398

Order delivered on 10.1.2018

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Jisnu Choudhary, Advocate  
Mr. Anil Agarwalla, Advocate  
Ms. Neha Sharma, Advocate

For the Respondent/Corporate Debtor : Ms. Sarvapriya Mukherjee,  
Advocate.. for R-6

ORDER

Learned Counsels for the parties are present. Detailed arguments were heard for the Counsel for Respondents. In C.P. 63/ND/08 and the Petitioners in C.P. 58/ND/08.

For arguments in rebuttal by the Petitioners in C.P. 63/ND/08, being the respondents in C.P. No.58/ND/08, if any, post the matter on 31.1.2018.

List on 31.1.2018.

( - sd 1 - )  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit